Port to European Economic Com. munity and other Countries

1303. SHRI JAGDISH PRASAD MATHUR: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the European Economic Community is formulating new guidelines for generalise a scheme of preferences that would adversely effect India's interest; and

(b) if so, what steps Government propose to take to protect India's interest?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) The Commission of the European Com. munities have formulated their proposals on the guidelines for continuation of the European Community's scheme of generalised tariff preferences *or the post 1980 period and submitted io their Council for their consideration.

The proposals envisage *inter-alia* the division of beneficiary countries into three categories depending on their levels of development with the objective of taking measures to correct the uneven use of preferential advantages, in respect of newly industrialising and hjghly competitive developing countries it is proposed to restrict the use of preferential advantages. For the poorest and least developed countries the present arrangements which provide for virtually complete liberalisation are proposed to be continued and further improved. It is also proposed to add to this list other countries with weak economies and low level of development. In respect of the developing countries not falling in either of the above two categories it i3 proposed to liberalise the scheme as far as possible to allow them to make the most of the preferences by developing their exports of new products.

The effect on India's export interests *9l *the* guidelines if adopted will d# pend on the category In which fncna l» placed. At present there is no officitl indication in this regard. The matter has been taken up with the EEC authorities both at the level of our mission in Brussels as well as during inter-governmental meetings. The-effort to protect our interests are continuing.

पर्यटन विकास

1304. श्री लाडली मोहन निगम : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) पर्यटन विकास के लिए छठी पंचवर्षीय योजना और 1979-80 की वार्षिक योजना के लिए सरकार प्रस्तावित प्रावधान और इस प्रयोजन के लिए योजना आयोग द्वारा स्वीकृत की गई राशि का ब्यौरा क्या है;

(ख) मध्य प्रदेश में उन पर्यटन केन्द्रों के नाम क्या हैं जिनके विकास हेतु छठी योजना में योजनायें सम्मिलित की गई हैं तथा जिनके लिए धन की व्यवस्था भी की गई है ;

(ग) 1979-80 की वार्षिक विकास योजना के दौरान मध्य प्रदेश में किन-किन स्थानों का विकास किये जाने का विचार है ; और

(घ) उन विकास योजनाओं का ब्यौरा क्या है तथा उनमें से प्रत्येक के लिए कितनी-कितनी धनराशि की व्यवस्था की गई है ?

† [Development of tourism

1304. SHRI LADLI MOHAN NIGAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the detailg of the provision proposed by Government in the Sixth Five Year Plan and the annual plan of 1979-80 for the development of

†[ ] English translation.

tourism and the amount sanctioned by the Planning Commission for this purpose;

(b) the names of tourist centres in Madhya Pradesh for the development of which schemes have been included in the Sixth Plan and the amount provided for them;

(c) the namea of places of Madhya Pradesh which are proposed to be developed during the annual development plan of 1979-80; and

(d) what are the details thereof alongwith the provisions made for them?]

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्दूलाल चन्द्राकर) : (क) से (घ) जैसे ही पंचवर्षीय योजना की वर्तमान पुनरीक्षा पूरी हो जाएगी, तैसे ही 1980–85 योजना अवधि के लिए पर्यटन संबंधी परिव्यय को अंतिम रूप दे दिया जाएगा । 1980–85 योजना अवधि के दौरान विकास के लिए प्रारम्भ की जाने वाली स्कीमों और पर्यटक केन्द्रों को संशोधित छठी पंचवर्षीय योजना 1980–85 के साथ साथ अंतिम रूप दिया जाएगा । वार्षिक योजना 1979–80 में पर्यटन स्कीमों के लिए 12.94 करोड़ रुपए आवंटित किए गए थे । वार्षिक योजना 1979–80 में शामिल की गई योजनाओं की एक मोटी रूपरेखा संलग्न है । 1979–80 के दौरान मध्य प्रदेश में जो विकासात्मक स्कीम शुरू की गयी थी, वह 30 लाख रुपए की अनुमानित लागत से कान्हा नेशनल पार्क में एक वन गृह का निर्माण करने से संबन्धित थी । इस धन राशि में से, भारत पर्यटन विकास निगम को इस स्कीम के कार्यान्वयन हेतु कार्यवाही प्रारम्भ करने के लिए 9.80 लाख रुपए अग्रिम राशि के रूप में पहले ही रिलीज कर दिए गए हैं ।

पर्यटन विभाग

वार्षिक योजना (1979–80) स्कीमें/परिव्यय

योजना	वार्षिक योजना 1979–80 के लिए स्वीकृत परिव्यय
क. स्पिलओवर स्कीमें	
(क) अनुपूरक आवास	10.00
(ख) चुने हुए पर्यटक केन्द्रों पर परिवहन सुविधाओं की परिवहन व्यवस्था	2.35
जोड़ (क)	12.35
ख. नई स्कीमें	
1. जनता होटल	5.00 (सांकेतिक)
2. (क) पर्यटक ग्राम काम्पलक्सों का विकास	5.00
(ख) सामाजिक पर्यटन (धर्मशालाएं, सराय आदि)	5.00
3. (क) युवा होस्टलों के प्रबंध के लिए राज्य सरकारों को और भारतीय युवा होस्टल एसोसिएशन को सहायक अनुदान	2.60
(ख) नए युवा होस्टलों का निर्माण	20.00
4. चुने हुए पर्यटक केन्द्रों पर परिवहन सुविधाओं के लिए परिवहन प्रावधान	10.00
5. पर्वतीय और समुद्र-तटीय विहार स्थल	51.00

योजना	वार्षिक योजना 1979-80 के लिए स्वीकृत परिव्यय
6. सांस्कृतिक पर्यटन	30.00
7. वन्य जीव पर्यटन	25.76
8. खेल कूद पर्यटन	5.00
9. प्रचार और संवर्धन	90.00
10. मेलों/पर्वों और सांस्कृतिक कार्यक्रमों का संवर्धन	2.00
11. मीडिया रिनेशन	5.00
12. प्रशिक्षण और पर्यटन संस्थान	20.58
13. मार्केट अनुसंधान सर्वेक्षण	5.00
14. मुख्यालय के संगठन और भारत तथा विदेश स्थित क्षेत्र कार्यालयों को सुदृढ़ करना	3.00
15. वित्तीय संस्थाओं को इन्ट्रेस्ट डिफरेन्शल सब्सिडि (आई.एफ.सी.आई. को होटल निर्माण के लिए ऋण)	14.96
16. निजी सेक्टर में परिवहन प्रचालकों और एस.टी.डी. को ऋण	10.00
जोड़ (ख)	309.90
कुल जोड़ (क) और (ख)	322.25

किफायत की जरूरत को दृष्टि में रखते हुए 322.25 लाख रुपए के परिव्यय को बाद में घटा कर 182.25 लाख रुपए कर दिया गया था।

†[THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (d). The outlay on tourism for the plan period 1980—85 will be finalised as soon as the current review of the Five Year Plan is completed. Schemes and Tourist Centres to be taken up for development during the plan period 1980—85 will be finalised along with the revised Sixth Five Year Plan 1980—85. The allocation for tourism schemeg in the Annual Plan 1979-80 was Rs. 12.94 crores. A broad outline of the schemeg included in the Annual Plan 1979-80 ia attached. The developmental scheme taken up in Madhya Pradesh during 1979-80 was the construction of a Forest Lodge in the Kanha National Park at an estimated cost of Rs. 30/- lakhs Of this, an amount of Rs. 9.80 lakhs has already been released as an advance to ^he India Tourism Development Corporation for initiating action on implementation of this scheme.

DEPARTMENT *OF* TOURISM

ANNUAL PLAN (ig7q-8o) SCHEMES/OUTLAYS

Scheme	Annual Plan Agreed outlay 1979-80
A. SPILLOVER SCHEMES :	
a) Supplementary Accommodation	10·00
b) Transport Provision of Transport facilities at selected tourist centres	2·35
Total (A)	12·35
B. NEW SCHEMES:	
1. Janta Hotel	5·00 (token)
2. a) Development of Tourist Village Complexes	5·00
b) Social Tourism (Dharamshalas, Sarais etc.)	5·00

†[ ]English translation.

Scheme	Annual Plan Agreed outlay 1979-80
3. (a) Grant-in-aid to State Governments for management of Youth Hostels and Youth Hostel Association of India . .	2·60
(b) Construction of New youth Hostels . .	20·00
4. Transport-provision of Transport facilities at selected tourist Centres . .	10·00
5. Mountain & Beach Resorts	51·00
6. Cutlural Tourism . .	30·00
7. Wild Life Tourism . .	25·76
8. Sports Tourism . .	5·00
9. Publicity & Promotion .	90·00
10. Promotion of Fairs, Festivals and Cultural Programme .	2·00
11. Mdeia Relation . .	5·00
12. Training & Tourism Institute	20·58
13. Market Research Surveys .	5·00
14. Strengthening of Organisation at Headquarters and field offices in India and abroad.	3·00
15. Interest Differential subsidy to Financial Institutions (IFCI for loans for Hotel construction) . . .	14·96
16. Loans to Transport Operators in private sector and STD	10·00
Total (B) .	309·90
Grand total (A & B) .	322·25

The outlay of Rs. 322·25 lakhs was subsequently reduced to Rs. 182·25 lakhs in view of the need to exercise economy.]

Iacsme Ui paid by top Film Stan

1305. SHRIMATI USHA MALHOTRA; Will the Minister of FINANCE be pleased to state:

<») the names of the twenty top •film stars who are the highest income-tax pay en;

(b) the amount of ineome-tax assessed from each of them during the last three years, year-wise; and

(c) the amount paid by them during the same period?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The information is being colected and will be laid on the Table of the House.

मैसर्स हिन्दुस्तान लीवर लिमिटेड द्वारा अपने वितरकों से धन का जमा किया जाना

1306. **श्री कलराज मिश्र :**

श्री लाखन सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि हिन्दुस्तान लीवर लिमिटेड ने गत छः वर्षों के दौरान सम्पूर्ण देश में अपने वितरकों से प्रतिभूति/निक्षेपों के रूप में करोड़ों रुपए एकत्र किये हैं;

(ख) यदि हां, तो इस प्रकार कितनी राशि एकत्र की गई है;

(ग) क्या यह धन एकत्र करने के लिए उक्त कम्पनी ने रिजर्व बैंक की अनुमति ली है; और

(घ) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

[Funds collected by M/s. Hindustan Lever Limited from their Distributors

1306. SHRI KALRAJ MISHRA:

SHRI LAKHAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the Hindustan Lever Limited has collected crores of rupees in the shape of security/deposits from its distributors throughout the country during the last six years;

(b) if so, how much amount has thus been collected;

(c) whether the said company had taken permission from the Reserve Bank for collecting these deposits; and

(d) if so, what are the details is. this regard?]

† [ ] English translation.